


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.08.2018 AT 10.30  
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 326/252/HDB/2018
NAME OF THE COMPANY	3S Investment Consultants Pvt Ltd
NAME OF THE PETITIONER(S)	3S Investment Consultants Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
E. Satish Kumar	Advoc	9849644650	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy for ROC	Advoc	916000435	

**ORDER**

Learned counsel Mr.E.Satish Kumar present for Applicant.

Learned counsel Mr.T.Sujan Kumar Reddy present for ROC.

Applicant counsel requested time to file IT Returns.

At request of Applicant counsel, list the matter on  
03.09.2018.

  
MEMBER JUDICIAL